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ITEM NO.MM-1

COURT NO.2

SECTION XVI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(for Special Leave to Appeal (Civil) No(s).14922-14923/2009

(From the judgement and order dated 04/03/2009 in LPA No.863/2007,LPA No.914/2007 of The HIGH COURT OF PATNA)

SANCHARI DEVI & ORS

Petitioner(s)

VERSUS

ARA MUNICIPAL CORPORATION & ORS

Respondent(s)

(With prayer for interim relief and office report )

Date: 10/05/2013 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM

HON'BLE MR. JUSTICE M.Y. EQBAL

For Petitioner(s) Mr.Gaurav Agrawal,Adv. (Mentioned by)

For Respondent(s) Mr. Samir Ali Khan,Adv.

UPON being mentioned the Court made the following

O R D E R

List before the Vacation Bench sitting between the period  
from 15.06.2013 to 30.06.2013.

[ Usha Bhardwaj ]  
Court Master

[ Savita Sainani ]  
Court Master